

ITEM NO.36

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 809/2021

DRT BAR ASSOCIATION DELHI

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 87371/2021 - STAY APPLICATION)

WITH

W.P.(C) No. 949/2021 (X)

(IA No. 106741/2021 - STAY APPLICATION)

Date : 08-04-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Petitioner-in-person

Mr. Viresh B. Saharya, AOR
Mr. Akshat Aggarwal, Adv.

For Respondent(s) Mr. K.K. Venugopal, Ld. AG
Mr. K.M. Nataraj, Ld. ASG
Ms. Suhasini Sen, Adv
Mr. Chinmayee Chandra, Adv
Mr. Shailesh Madiyal, Adv
Mr. Jitin Singhal, Adv
Mr. Ankur Talwar, Adv
Mr. Siddhant Kohli, Adv.
Mr. Raj Bahadur Yadav, AOR

UPON hearing the counsel/petitioner in-person the Court
made the following

O R D E R

W.P.(C) No.809/2021

List after two weeks.

W.P.(C) No. 949/2021

The petitioner in-person seeks permission to withdraw this writ petition in view of the new rules.

Permission granted.

The writ petition is, accordingly, dismissed as withdrawn.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master